

**ADDRESS BY HON'BLE THE CHIEF JUSTICE SHRI DIPANKAR DATTA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHRI KASHINATH G. NAVANDAR, FORMER SENIOR ADVOCATE, COURT HALL NO.1, HIGH COURT BUILDING, AURANGABAD, ON FRIDAY, 22<sup>ND</sup> JULY, 2022 AT 10 AM.**

My esteemed Sister and Brother Judges,

**Shri A.G. Talhar**

Assistant Solicitor General of India, Aurangabad

**Shri D.R. Kale**

Government Pleader, State of Maharashtra, High Court Bench at Aurangabad

**Shri V.D. Salunke, Chairman**

Bar Council of Maharashtra & Goa

**Shri Suhas Urgunde**

Secretary, Advocates' Association of Bombay High Court at Aurangabad

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved Members of the Navandarji family,

Members of the Registry and the staff,

Ladies and Gentlemen!

We have assembled this morning to pay tribute to late Kashinath G. Navandar, an eminent Senior Advocate of the Bombay High Court, who left for his heavenly abode on 29<sup>th</sup> June, 2022 at the age of 95 years.

Though Shri Navandarji is not amongst us now, he would be remembered for the mark of reputation and status that he had achieved in the legal profession and personal life and would remain an inspiration for the future generation.

Shri Kashinath Navandarji was born 27<sup>th</sup> October, 1927 at Gangapur in Aurangabad. During those times, there were no education facilities in Marathwada region and hence, Shri Navandarji completed his schooling from Hyderabad. Then, he graduated in Science and obtained the degree of Bachelor of Law from Osmania University, Hyderabad.

Shri Navandarji was a renowned as a socialist and freedom fighter. He was keen and influenced with social and political activities at the beginning of his career. As a college student, he used to run a gymnasium. He began actively participating in political activities from the year 1946. He was the General Secretary of Vidyarthi Sangh in 1949. He was also running a branch of Rashtra Seva Dal and while doing so, he had actively participated in the Mulki and Non-Mulki movements in Hyderabad. (**Mulki Agitation of 1952 was a political movement for safeguarding of jobs in Hyderabad State government for native residents, or Mulkis**). He had participated in many revolutionary struggles against Rajakars/Nizam of Hyderabad for freedom of Marathwada region. He had also participated in the Samyukta Maharashtra movement. He was associated with Hyderabad State Congress and Janata Party for many years.

While being engaged with the social and political life struggles, Shri Navandarji got enrolled as an Advocate in Maharashtra and commenced his law practice at the District Court and Taluka places in Aurangabad from 1960. His major practice was on service laws, election laws, civil and criminal sides of law. From 1981, when the Aurangabad Bench was established, Shri Navandarji shifted his practice to the High Court and started appearing in constitutional matters as well. He was a well-known and reputed lawyer with

flourishing practice. He had great analytical skills in dealing with matters in hand. His arguments always to the point and were always appreciated by the Bench. He had appeared in many important cases and earned a respectable status amongst the members of the bar and the bench.

Shri Navandarji was appointed and appeared in many matters as Standing Counsel for Aurangabad Municipal Corporation; Charity Commissioner, Aurangabad and MIDC. He was also Senior Standing Counsel for Railway Ministry. Besides, he had also appeared for various agricultural universities.

Shri Navandarji had always lent an ear to the grievances of the poor and needy litigants and fought their cases with great zeal, for the cause of justice to them. This approach was maintained by him throughout his life.

Shri Navandarji was the first President of the newly formed Bar Association of Aurangabad Bench. Appreciating and recognising his vast and successful practice, Shri Navandarji was designated as a Senior Advocate by this Court on 1<sup>st</sup> May, 1999.

With his vast and skilful way of practice, that he was known for, Shri Navandarji had successfully appeared in many cases before various Courts, getting due appreciation by the Courts and gaining the ultimate contentment of his clients. I am sure the other speakers would speak about a few of the prominent cases argued by Shri Navandarji.

I am informed that many people including junior lawyers have immensely benefitted under the able guidance of Shri Navandarji and have established successful careers in their respective lives. One such beneficiary is Justice Narendra Chapalgaonkar, a former

Judge of this Court. His Lordship had practised as a junior under the able guidance of Shri Navandarji during 1962-1963.

By way of social activities, Shri Navandarji had strived a lot throughout his life. Some of the noteworthy efforts and activities rendered and accomplished by him, which need a mention would include – his efforts for establishment of Aurangabad Bench of the High Court; provision of shelters for rehabilitation of riot affected and homeless people; establishment of Lions Club at Aurangabad city and being its Zonal Chairman; setting up foster care centers for orphaned children through Lions Club at Aurangabad, which was founded by him; performing satyagraha for broad-gauge railway line through Aurangabad; active participation in struggle for renaming of Marathwada University; catering to the educational needs of various sections of society by contributing efforts through Saraswati Bhuvan Education Society, Aurangabad, of which he was a life member, and so on.

Beyond legal profession, Shri Navandarji had a keen interest in playing chess. He had in fact shouldered the responsibility as the President of Marathwada Chess Association. He was also the President of Marathwada Freedom Fighters' Association for many years. He used to practice meditation and yoga every day. He was an ardent follower of Swami Vivekananda.

Precisely, therefore, and for the top qualities of dedication, caring and selfless nature that Shri Navandarji had, the term "Ajaatshatru" befitted him very well.

Shri Navandarji had enjoyed the best of his health till 2021 after which he fell ill and was ailing till his last breath in June 2022.

Shri Navandarji is survived by his wife Chandrakala bai, son Vikas Navandar and daughter Rekha Rathi, all of whom are well settled in their respective lives. His nephew, Shri Manish Navandar and grandson Shri Mehul Navandar, as we all know, are well known practising lawyers of this Court at Aurangabad.

I hope and trust that his family members and all his associates would faithfully carry forward the legacy, ideals and principles left behind by Shri Navandarji and live upto the expectations to the fullest.

On behalf of my esteemed colleagues and on my personal behalf, I extend deepest & heartfelt condolences to the members of the bereaved family. I pray that the Almighty give them the strength to bear the irreplaceable loss and also pray that the noble soul of Shri K.G. Navandarji attains "sadgati".

Om Shanti ! Shanti !! Shanti !!!

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**ADDRESS BY SHRI A. G. TALHAR, ASSISTANT SOLICITOR GENERAL OF INDIA, AURANGABAD, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHRI KASHINATH G. NAVANDAR, FORMER SENIOR ADVOCATE, COURT HALL NO.1, HIGH COURT BUILDING, AURANGABAD, ON FRIDAY, 22<sup>ND</sup> JULY, 2022 AT 10 AM.**

Hon'ble the Chief Justice,

Hon'ble Judges of this Court,

**Shri D. R. Kale**

Government Pleader, State of Maharashtra, High Court Bench at Aurangabad

**Shri V. D. Salunke, Chairman**

Bar Council of Maharashtra & Goa

**Shri Suhas Urgunde**

Secretary, Advocates' Association of Bombay High Court at Aurangabad

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved Members of the Navandarji family,

Members of the Registry and the staff,

Ladies and Gentlemen!

Today, we are gathered here to mourn the departure of a Freedom Fighter and a Legal Luminary, Shri. Kashinath G. Navandar, Senior Counsel of the Bombay High Court at Aurangabad. He was an avant-guard activist with a commanding courage, rooted in a sacerdotal nature of welfare and upliftment of society.

Shri. Kashinath Navandar was the activist of the Hyderabad State Congress during the Hyderabad freedom struggle. His towering courage could be traced back to these times when he disrupted the Nizam Government. He was a socialist leader and had sworn to strengthen Marathwada. He played a huge role in Samyukta Maharashtra Movement. He was president of the Marathwada Freedom Fighters Association for many years. While being the president of Aurangabad Bar Association, he met the then Prime Minister to establish this Aurangabad Bench of Bombay High Court. We can proudly say that there is a part of him in these walls.

I am reminded of a quote I read somewhere that, Old soldiers never die. They only fade away. Grand old men die. But they never fade away. Shri Kashinath Navandar is one Grand Old Man who shall never be forgotten and will continue to live within our hearts.

On behalf of the office of the Assistant Solicitor General of India and on my personal behalf I pay my tribute and salute Shri Kashinath Navandar. With great reverence I convey my deep sorrow and grief to his family members. May they find strength to overcome this sadness. May his divine soul eternally rest in peace. Om Shanti Shanti Shanti.

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**ADDRESS BY SHRI D. R. KALE, GOVERNMENT PLEADER,  
STATE OF MAHARASHTRA, HIGH COURT, BENCH AT  
AURANGABAD, AT THE FULL COURT REFERENCE IN THE  
MEMORY OF LATE SHRI KASHINATH G. NAVANDAR, FORMER  
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Secretary, Advocates' Association of Bombay High Court at Aurangabad

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved Members of the Navandarji family,

Members of the Registry and the staff,

Ladies and Gentlemen!

Senior Counsel Late K.G. Navandar was born on 27<sup>th</sup> October, 1927. He had completed his schooling education and B.A. [Hon] degree. He has completed LLB from Usmaniya University and started practice from 1954 as an Advocate. He was activists of the Hyderabad State Congress during the Hyderabad Freedom struggle. He went underground and hatched a plan to plant a bomb at the Aurangabad Tahsil office. His group members destroyed the railway track between Parsoda and Rotegaon. He tried to disrupt the

communication system of the Nizam Government. Late K.G. Navandar, also participated in the Sanyukta Maharashtra Movement. He was active leader in the Janata Party for many years.

Senior Counsel Late K.G. Navandar was founder and first President of High Court Bar Association, Aurangabad. He had gained acclamation as the senior counsel. He has also established Lions Club in Aurangabad City and shouldered the responsibility as Zonal Chairman. He was the President of Marathwada Freedom Fighters Association for many years. He was also President of Maharashtra Chess Association and he was life member of the Sarashwati Bhuvan Education Society.

Senior Counsel Late K.G. Navandar was a great man, a wonderful intellect and a great soul of matchless courage We meet to pay a tribute of love and respect to Senior Counsel Late K.G. Navandar because he devoted His Excellency in the legal fraternity.

Senior Counsel Late K.G. Navandar had that compassion towards the sufferings of the litigants. His love for reading and learning was immense. We will continue to celebrate his gifts and we mourn the loss his kindness and wisdom leaves behind.

A great soul serves very one all the time. A great soul never dies. It brings us together again and again.

I pray Almighty of God that the departed soul may rest in peace.

On behalf of the State of Maharashtra and my colleagues at the office of the Government Pleader, I pay homage to Senior Counsel Late K.G. Navandar. Om Shanti.

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**ADDRESS BY SHRI V. D. SALUNKE, CHAIRMAN, BAR COUNCIL OF MAHARASHTRA AND GOA, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHRI KASHINATH G. NAVANDAR, FORMER SENIOR ADVOCATE, COURT HALL NO.1, HIGH COURT BUILDING, AURANGABAD, ON FRIDAY, 22<sup>ND</sup> JULY, 2022 AT 10 AM**

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Government Pleader, State of Maharashtra, High Court  
Bench at Aurangabad

**Shri Suhas Urgunde**

Secretary, Advocates' Association of Bombay High Court at  
Aurangabad

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved Members of the Navandarji family,

Members of the Registry and the staff,

Ladies and Gentlemen!

We are assembled here to condole the passing away of the Late Shri. K. G. Navandar senior advocate who went to heavenly abode on 29<sup>th</sup> June 2022.

Late Shri. Kashinath Gokulchand Navandar born on 27<sup>th</sup> October 1927 in a remote village of Gangapur Taluka in Aurangabad District. The Family of Late. Shri. Navandar was basically

Agriculturist. He completed School education in Aurangabad District. He obtained B.Sc. Degree from Usmaniya University in 1955 & also completed LLb Degree course in 1960 from Usmaniya University. He was enrolled with Bar Council of Maharashtra And Goa on 22<sup>nd</sup> August 1960 and started practice at Taluka Courts & District Court at Aurangabad. After establishment of High Court Bench at Aurangabad he started practice in the High Court.

During his practice Shri. Navandar was involved in social activities & attracted to the freedom movement thereby he become active freedom fighter in Marathwada Region.

Late. Shri. K. G. Navandar was a social worker & meanly interested in development movement of Marathwada Region. He was one of the members of Marathwada Vikas Parishad. He was devoted with the work of daily Marathwada one of the popular newspapers in Marathwada region.

He was active member of the committee formed for established of High Court Bench at Aurangabad. He was designated as a senior Lawyer. In the High Court Bench at Aurangabad.

Though too Junior to Shri. K. G. Navandar, I had special attachment with him. It is not out of place to mention that I am very fortunate that, I was enrolled with Bar Council of Mah. & Goa in the year 1982 and without single day experience of court work, I filed first V.P. in the court of JMFC Manmad and appeared as a Lawyer of Late Shri. K.G. Navandar, Adv. Ankush Bhalekar & Pri. Pratap Barade in a criminal case. I feel very fortunate, of said opportunity

Shri. K.G. Navandar a reputed Lawyer left this world on 29<sup>th</sup> June 2022 at Aurangabad. Leaving behind son, grandson who is a Lawyer.

I myself personally & as a Chairman of the Bar Council of Maharashtra & Goa pay homage to the departed soul on my behalf and all the Advocates from Maharashtra & Goa . I pray God to rest the departed soul in to peace. Om Shanti.

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**ADDRESS BY SHRI SUHAS P. URGUNDE, SECRETARY, ADVOCATES' ASSOCIATION OF BOMBAY HIGH COURT AT AURANGABAD, AT THE FULL COURT REFERENCE IN THE MEMORY OF LATE SHRI KASHINATH G. NAVANDAR, FORMER SENIOR ADVOCATE, COURT HALL NO.1, HIGH COURT BUILDING, AURANGABAD, ON FRIDAY, 22<sup>ND</sup> JULY, 2022 AT 10 AM**

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**Shri V. D. Salunke,**

Chairman, Bar Council of Maharashtra and Goa,

Esteemed Senior Advocates and other learned members of the Bar,

Bereaved Members of the Navandarji family,

Members of the Registry and the staff,

Ladies and Gentlemen!

We have assembled here today to mourn the sad demise of Designated Senior Council Adv. Shri. K. G. Navandar. On behalf of High Court Bar Association. I convey our deepest condolence on the sad demise of Designated Senior Council Adv. Shri. K. G. Navandar, who left for his heavenly abode at the age of 95 years on 29<sup>th</sup> of Jun 2022.

Although I was not fortunate enough to interact with Designated Senior Council Adv. K. G. Navandar. I received inputs

from my esteemed senior colleagues Adv. Manish Nawandar and Adv. Mehul Nawandar. After completing his law studies at Osmania University, Hyderabad, He has started practicing as a lawyer in civil and criminal side at Aurangabad and also at Taluka places. As well as he was panel Advocate of Aurangabad Municipal Corporation, Maharashtra Industrial Development Corporation, Central Railway and Agriculture University. He was well known as revolutionary activists and freedom fighter, as he fought against the Nizam for freedom of Marathwada.

He was elected as a President of High Court Bar Association and he played very active role for the establishment of High Court Bench at Aurangabad. He was designated as a senior council on 1<sup>st</sup> may 1999.

Thus, what I came to know about him is that, he was the multipotentialite as he was the great freedom fighter good father, a good lawyer, a good administrator & had a motivating inspiring personality.

The demise of Designated Senior Council Adv. Shri. K. G. Navandar is a great loss for the legal fraternity. We have lost a great personality in qualities, achievements & contributions.

On behalf of Bar Association & on my behalf; I express my deepest condolences & pray to God for the departed soul to remain in peace forever. With these words I conclude the message of condolence. Om Shanti.

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